

SPECIAL BENCH  
COURT - I

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/57(KB)2022  
IN  
C.A.(CAA)/151(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> NOVEMBER, 2022, 02:30 P.M**

IN THE MATTER OF	INTEGRAL COMMODITIES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physical)**

Mrs. Manju Bhuteria, Adv. : For Petitioners  
Mr. A.K. Upadhyay, Adv.  
Mr. Debanjan Saha, Adv.

**ORDER**

1. Ld. Counsel for the petitioners present.
2. Post this matter before Regular Bench on **02/12/2022**.

**Kaushalendra Kumar Singh  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**